

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3686

ANSWERED ON:12.08.2015

Government Land

Gopalakrishnan Shri R.

Will the Minister of URBAN DEVELOPMENT be pleased to state:

Will the Ministry of Urban Development be pleased to state:

- (a) The details of Government land available in the country, State and Union Territory-wise; and
- (b) The steps taken / being taken for development / redevelopment of the government land?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT

(SHRI BABUL SUPRIYO)

(a) :The details of available Government land belonging to Land and Development Office in the country, State and Union Territory-wise is annexed as Annexure 'A'.

(b) :The Govt. land are developed/re-developed as per the requirement of the various Government agencies in accordance with the local Zonal Development Plan.

Annexure 'A'

List of available Government land State and Union Territory wise

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Sl. No. State Wise Total area of land in acres

1. Andaman& Nicobar Islands 39.33

2. Andhra Pradesh

45.29

3. Assam 12.91

4. Bihar

10.294

5. Chandigarh(Union Territory) 83.31

6. Delhi 20420.11

7. Goa 3.47

8. Gujrat

12.96

9. Himachal Pradesh

351.39

10. Jammu & Kashmir

42.10

11. Jharkhand

18.37

12. Karnataka 69.82

13. Kerala

73.89

14. Madhya Pradesh

50.09

15. Maharashtra

649.01

16. Manipur
25.01
17. Meghalaya
8.81
18. Nagaland
2.46
19. Orrisa
4.67
20. Punjab
0.83
21. Rajasthan
44.71
22. Sikkim
54.41
23. Tamil Nadu 91.78
24. Uttar Pradesh
1516.34
25. Utrakhand
15.44

26. West Bengal 157.48

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